

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

GA/TA/MP, No. 273 /1993 (in CP No. 30/93 in OA No. 111/93)

Rajeev Saxena Versus R.D. Damley

Date of Order

Orders

This is an M.P. (in CP No. 30/93 - in OA No. 111/93 - next date is 26-5-93) for impleading party as Respondent in CP No. 30/93). It is in order.

[Signature] 2/5/94

2/5/94

3.5.93

Mr. S.K. Jain - Counsel for the applicants

Register & Put up in Court for admission on 12.5.93 along with CP 30/93 OA 111/93

[Signature]
REGISTRAR
C.A.T. JAIPUR

12.5.93
Present: - Sh. S.K. Jain, counsel for the petitioners.

MP is accepted. Sh. C.M. Mishra may be impleaded as party and notice may be given to him. Amended cause title be filed by the applicant within one week.

[Signature]
(O. P. Sharma) -
Administrative Member

[Signature]
(D.L. Mehta)
Vice-Chairman

Copy sent to the app. availed vide 3577 Dkt 24.5.93
[Signature]